

companies that have been entrusted with the exploration work in the Bay of Bengal Basin in this plan period and what would be the amount of investment proposed or envisaged to be made by these companies for the oil exploration in the said area.

SHRI BRAHMA DUTT: I have submitted that the off-shore block is given in KG Basin, that is a different basin. Then Godavari Basin, that is in North, and opposite Mahanadi area—Mahanadi Basin we call it. In the Bengal Basin, we have not allowed any foreign company. We are doing ourselves the on-shore exploration. We are doing it with the Soviet assistance.

SHRI ATISH CHANDRASINHA: I would like to know from the hon. Minister- the investigations in the off-shore Bengal Basin is made in the Contai region only upto 18 metres—why it is only 18 metres and why not to a greater depth? I would also like to know the total amount that has been planned for this investigation in the off-shore area of Bengal Basin in the 7th Five Year Plan and what is the result of the investigation, if it has come at all.

SHRI BRAHMA DUTT: We have been told often that Bengal is floating on oil. In the late 40s, the exploration work was started by some foreign companies and we did it. A lot of wells were drilled both on-shore and off-shore. But the structure is so complex that upto this time we have not come across any hydro-carbons. We hope that Rs. 200 crores

will be available in the 8th Plan. We are proposing that. But I cannot say it definitely. That will depend on the finalisation of the Plan. We are starting off upto 18 metres; but if we find success we will move further. That is the way we are doing things.

Agro-based Industries In Punjab

*311. **SHRI PRAKASH CHANDRA:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to set up more agro-based industries in the villages of Punjab to provide employment to rural youth and to contain terrorism;

(b) if so, the details thereof; and

(c) the funds allocated for the purpose?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). Agro-based industries are mostly in the de-licensed sector. While there is no proposal to set up agro-based industries in the Central sector, Government strongly supports the establishment of such industries in Punjab through priority in licensing, liberalised import of technology and necessary capital goods.

A statement showing the list of LOIs granted in 1987, 1988 and 1989 is given below.

STATEMENT

List of letters of intent issued for agro-based units in Punjab under Scheduled Industries No. 25, 26, 27 and 28

1987

Sl. No.	Name of the Undertaking and location of unit	Item and Capacity	Lic. No. and Date
1	2	3	4
1.	Food Specialities Ltd., (Dist. Moga, Punjab)	Baby Food and other Milk Products—23,000 tonnes	197/87 dt. 24.4.87
2.	Punjab State Co-opt Supply and Marketing Federation Ltd., (Dist. Kapurthala, Punjab)	Crushing of Rapeseed and Mustard—25,000 tonnes	159/87 dt. 10.4.87
3.	Jagatjit Sugar Mills Co. Ltd., (Dist. Sangrur, Punjab)	Sugar—2500 tonnes	239/87 dt. 12.5.87
4.	Malwa Sugar Mills Co. Ltd., (Dist. Sangrur, Punjab)	—do—	231/87 dt. 12.5.87
5.	The Doaba Co-opt Sugar Mills Ltd., (Dist. Jalandhar, Punjab)	White Crystal Sugar—2500 tonnes	257/87 dt. 8.6.87
6.	Punjab Agro Industries Corporation Ltd., (Dist. Jalandhar, Punjab)	Vodka, Rectified Spirit—96,60,000 lit	362/87 dt. 11.9.87
7.	The Jagraon Co-opt Sugar Mills Ltd., (Dist. Ludhiana, Punjab)	Sugar—2500 tonnes	503/87 dt. 11.9.87
8.	Amritsar Co-opt Sugar Mills Ltd., (Dist. Amritsar, Punjab)	—do—	504/87 dt. 11.9.87

1987	Sl. No.	Name of the Undertaking and location of unit	Item and Capacity	Lic. No. and Date
	1	2	3	4
	9.	Faritkot Co-opt Sugar Mills Ltd., (Dist. Faritkot, Punjab)	Sugar—2500 tonnes	LOI: 505/87 dt. 11.9.87
	10.	Budhlada Co-opt Sugar Mills Ltd., (Dist. Bhatinda, Punjab)	—do—	506/87 dt. 11.9.87
	11.	Morinda Co-opt Sugar Mills Ltd., (Dist. Morinda, Punjab)	Sugar—3500 tonnes	760/87 dt. 31.12.87
1988	1.	Ferozpur Dist. Co-opt Milk Prod. Union Ltd., (Dist. Ferozpur, Punjab)	Milk Products—11,650 tonnes	LOI: 209/88 dt. 9.5.88
	2.	Markfed Vanaspathi and Allied Ind. (Dist. Ludhiana, Punjab)	Vanaspathi—30,000 tonnes	362/88 dt. 29.6.88
	3.	Punjab Agro Ind. Corpn. Ltd., (Dist. Hoshiarpur, Punjab)	Soft Drink Concentrates, Processed Fruit and Vegetable Prod.—40,000 tonnes	558/88 dt. 19.9.88
	4.	Punjab State Ind. Dev. Corpn., (Dist. Patiala, Punjab)	Meat Products and High Protein Food—15,000 tonnes	630/88 dt. 17.10.88

Sl. No.	Name of the Undertaking and location of unit	Item and Capacity	Lic. No. and Date
1	2	3	4
5.	—do— (Dist. Ludhiana, Punjab)	Edible Oil and De-oiled cake— 90,000 tonnes	718/88 dt. 24.11.88
6.	Jagatjit Ind. Ltd., (Dist. Kapurthala, Punjab)	Malted Milk Food—8,400 tonnes	798/88 dt. 9.12.88
1989 (till April)			
1.	Oswal Agro Mills Ltd., (Dist. Kapurthala, Punjab)	Sugar—2500 tonnes	70/89 dt. 9.3.89
2.	Max India Ltd., (Hoshiarpur, Punjab)	Acylase range of catalysts—150 Cr. Units)	195/89 dt. 31.3.89
3.	Punjab Agro Ind. Corpn. Ltd., (Dist. Ludhiana, Punjab)	Vanaspati—30,000 tonnes	194/89 dt. 20.3.89
4.	Agro Tech India Ltd., (Dist. Ludhiana, Punjab)	Edible Veg. Oil—7500 tonnes	233/89 dt. 4.4.89

SHRI PRAKASH CHANDRA: The Statewise position of capacity utilisation of National Cooperative Development Corporation assisted agro-based industries for the years 1986-87 and 1987-88 reveals that no oil complex units or sugar factories or dairy and live stock units or F&V units are operating in the State of Bihar under NCDC. Many applications are also pending in this connection with the Central Government.

I would like to know from the hon. Minister as to why this type of step-motherly treatment is being given to Bihar State. Will be Minister take note of this in future?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): The question is about Punjab; but he is talking about Bihar.

SHRI PRAKASH CHANDRA: This is with everyone. This question is related to agro-based industries. Like this it is going on every time. You should also take a serious note of this Sir.

MR. SPEAKER: Look here, according to what this question is,

[*Translation*]

reply can be given on the subject matter of the question.

SHRI PRAKASH CHANDRA: This question is regarding the agro-based industries. Is there no agro-based industry in Bihar?

[*English*]

MR. SPEAKER: The question straight-way is, whether the Government propose to set up more agro-based industries in the villages of Punjab. He can only answer with regard to Punjab.

SHRI PRAKASH CHANDRA: He has given reply for the whole of India. The notes are very much there. He has not related it to

Punjab alone, he has given his reply for all the States.

[*Translation*]

MR. SPEAKER: As the question relates to Punjab.

SHRI PRAKASH CHANDRA: Sir, in his reply to the question he has mentioned the entire country. He has not confined to Punjab alone.

(*Interruptions*)

MR. SPEAKER: You may give notice of question regarding Bihar. If he gives such a notice, I will admit it.

SHRI C.P. THAKUR: You give a Calling Attention Notice.

MR. SPEAKER: We will consider, when you give it. That is not the way. Wild goose chase.

(*Interruptions*)

[*English*]

SHRI PRAKASH CHANDRA: Sir, my second supplementary is this. I would like to know from the Minister whether it is a fact that in its evaluation report of 1979, the Planning Commission had said that the scheme for the establishment of Agro Service Centres launched by the Agriculture Ministry in 1971-72 had been implemented with half-hearted approach; if so, what are the conditions and performance of the Agro Service Centres and their connected Agro entrepreneurs; and if the performance of such Centres had not been satisfactory, the reasons therefor.

SHRI J. VENGAL RAO: Sir, you must decide whether this supplementary is relevant or not.

SHRI PRAKASH CHANDRA: Sir, it is all related to rural youth employment. You can see the question. All are in connection

with the rural youth employment scheme. He is just passing it off like that only. You can see, Sir. The question is fully connected with providing employment to rural youth. These Centres are being operated for that. He has given a reply and in that also, he has mentioned that. (*Interruptions*)

[*Translation*]

MR. SPEAKER: Prakash ji, you have simply written the word State. What can I do in it?

SHRI PRAKASH CHANDRA: He has mentioned it in his reply.

MR. SPEAKER: Please go through the question.

(*Interruptions*)

SHRI CHANDRA PRATAP NARAIN SINGH: He has asked about the agro centres in Punjab.

MR. SPEAKER: The question pertains to Punjab.

(*Interruptions*)

[*English*]

SHRI PRAKASH CHANDRA: He has given the reply in this regard. Now, he is not saying anything. You can see the reply, Sir. (*Interruptions*)

[*Translation*]

MR. SPEAKER: How can we go on like this? This is not the way.

SHRI PRAKASH CHANDRA: How is it that he is denying what he has stated in his reply. (*Interruptions*)

MR. SPEAKER: Please don't do like this.

(*Interruptions*)

[*English*]

SHRI J. VENGAL RAO: The Agro Centres are not concerned with our Ministry. They are coming under Agriculture Ministry.

SHRI PRAKASH CHANDRA: Sir, something should be done for Bihar. You are here, Sir, in the Chair. (*Interruptions*)

[*Translation*]

MR. SPEAKER: You may give a notice in respect of Bihar. I have not stopped you. The question is regarding Punjab and you are talking of Bihar.

SHRI PRAKASH CHANDRA: Please give the details of the position in Punjab. (*Interruptions*)

MR. SPEAKER: I do not agree with you. Please read the question.

(*Interruptions*)

SHRI PRAKASH CHANDRA: The evaluation report is related to Punjab. Please give some details about Punjab. (*Interruptions*)

[*English*]

SHRI CHANDRA PRATAP NARAIN SINGH: The hon. Member has asked a straight forward question on the Agro Service Centres in Punjab. That he can answer.

SHRI J. VENGAL RAO: Sir, the Agro Centres come under the Agriculture Ministry, not under our Ministry. (*Interruptions*)

SHRI PRAKASH CHANDRA: It is already in the question, Sir. (*Interruptions*)

MR. SPEAKER: Mr. Minister, do you want to say anything?

SHRI M. ARUNACHALAM: The hon. Member can put the question to the Agriculture Ministry. (*Interruptions*)

SHRI PRAKASH CHANDRA: No, Sir. It is already in the question. (*Interruptions*)

[*Translation*]

SHRI PRAKASH CHANDRA: It is for the officials to see as to which Ministry the question relates. How can we say about it (*Interruptions*)

MR. SPEAKER: That is not the way.

(*Interruptions*)

[*English*]

AN HON. MEMBER: I am on a point of order, Sir.

MR. SPEAKER: No point of order during Question Hour. Next Question.

Live Telecast of Car Festival of Lord Jagannath

*313. SHRI BRAJA MOHAN MOHANTY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal for live telecast of Car Festival;

(b) if so, the details thereof;

(c) whether live telecast of any of the festivals of Orissa is being done;

(d) if so, the details thereof; and

(e) whether Government are considering to live telecast any of the functions or part of Car Festival of Lord Jagannath at Puri?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) to (e). As per the existing policy, live TV coverages are limited to events of nation-wide topicality such as Republic Day Parade, Independence Day, International Conferences, important sports events etc. For other important Socio-Cultural

events, TV reports are prepared for subsequent telecast on Doordarshan. The Festivals in Orissa, including the Car Festival are similarly telecast in proper manner.

SHRI BRAJAMOHAN MOHANTY: May I know from the hon. Minister what does he mean by the word 'etc.' The word 'etc.' is written in the answer. He should categorically tell what does he mean by 'etc.'? I would like to know which is the agency examines the question of nation-wide topicality. Has that agency ever examined about the Car Festival of Puri? If so, what is its report?

SHRI H.K.L. BHAGAT: The guidelines are mentioned in my reply itself. The agency is the Doordarshan. So far as live telecast of Orissa festival is concerned the hon. Member and other Members of Orissa had spoken to me. I had asked the officers to examine it. It was considered not possible to have the live telecast of the Car festival because in our country there is a very large number of festivals and secondly the Puri festival is spread over a day and in 1988 it probably took two days. So it has been decided to cover the social and cultural aspects of the festival. This time we took special pains to cover this. It was covered so well on the same day both in Orissa as well as on the national network. Consequently I received a letter from the Information Minister of the State which he wrote to me on behalf of the people of Orissa. He says: I convey heartiest congratulations to you and to all the members of your Ministry for effective telecast of the Rath Yatra of Lord Jagannath at Puri on 5.8.1989. Looking forward for your cooperation in coming days. I remain... With regards. So, Sir, the best coverage was done on the same day first from Cuttack itself for Orissa and then on the national telecast. It was done properly, fully and this was appreciated by the Minister and also the people. There are so many festivals in our country. Take, for example, Kumbh Mela. It is a big festival. Even that is not live telecast. There are certain problems. The question was also considered in the National Integration Council where an opinion was expressed that too many religious programmes are given. So